(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT-6033/88 for (a) and (b)].

- (ii) (a) Annual Report of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1986-87.
- (b) Review by Government on the working of the Centre.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

{Placed in Library. See No. LT-5945/88 for (a) to ((J)].

- ,(iii) (a) Annual Report and Audited Accounts of the Pharmacy Council of India, New Delhi, for the year 1986-87.
- (b) .Review,by Government on the working of the Council.
- (c) Statement giving reasons for, the delay in laying the paper "mentioned at (a) above.

[Placed in Library. See No. LT-5944/88 for (a) to (c)].

- (iv) (a) Annual Report of the Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1986-87.
- (b) Review by Government on the working of the Society.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above

[Placed in Library. See No. LT-5947/88 for (a), to (c^.

- I. Accounts (1986-87) of the Visakhapatnam Port Trust and related papers.
- II. Report and Accounts (1986-87) of the Bombay Dock ; Labour Board and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF 'SURFACE TRANSPORT (SHRI P. NAMGYAL): Madam, I beg to on tee Table— 335 Its—11

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—
 - (i) Annual Accounts of the Visakhapatnam Port Trust for the 'year 1986-87 and the' Audit Report thereon.
 - (ii) Review by Government on the Annual Accounts of the Port Trust.
- (2) Statement (in English and Hindi) giving reasons tor. the delay in laying the paper mentioned all (l)i (i) above.

[Placed in Library. See No. LT-6069/88 for (1) and (2)J.

- II. A copy each (in English and Hindi) of the following paper's:—
 - (i) Thirty-sixth Annual .Report and Accounts of the Bombay Dock Labour Board for jihe, year 1986-87, together with the-Audit Report on .the Accounts.
 - (ii) Review by Government on the working" of the Dock Labour Board.
 - (iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-5876/88 for (iV to (iii)].

MESSAGES FROM THE LOK SABHA

The Finance Bill, 1988

- II. The Customs (Amendment) BUI, 1988
- III. The Customs audi Central Exicec Laws (Amendment) Bill, 1988
- IV.. The Appropriation (No. 3) BUI, ,1988 '

SECRETARY GENERAL: Madam I' have to import to the House the